

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/1079/2017**

**Date of decision: 10.10.2019**

**M.A. No.60/1608/2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Dinesh Singh Yadav son of Sh. Balvir Singh Yadav, age 42 years, working as Principal Scientific Officer (Junior Administrative Grade), Directorate General of Quality Assurance (DGQA), Department of Defence Production, Ministry of Defence, Office of SQAE (L&S), C/o Ordnance Cable Factory, 183, Industrial Area, Phase-I, Chandigarh-160002 (resident of House No.1401-A, Sector 19-B, Chandigarh-160019 (Group A).

**...APPLICANT**

**VERSUS**



1. Union of India through Secretary, Defence Production, Government of India, Ministry of Defence, Department of Defence Production, Room No.136, South Block, New Delhi-110011.
2. The Director General, Quality Assurance, Directorate General of Quality Assurance, Department of Defence Production, Govt. of India, Ministry of Defence, Room No.308-A, D-1 Wing, Sena Bhavan, New Delhi-110011.
3. The Additional Director General (Admn) [ADG(Adm)], Directorate General of Quality Assurance, Department of Defence Production, Govt. of India, Ministry of Defence, Room No.148 'H' Block, PO: Nirman Bhavan, New Delhi-110011.

**...RESPONDENTS**

**PRESENT:** Sh. D.R. Sharma, counsel for the applicant.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. M.A. No.60/1608/2019 has been filed by the applicant under Rule 8(3) of Central Administrative Tribunal (Procedure) Rules, 1987 seeking permission to withdraw the O.A. in terms of Annexure M.A.1, which is listed for hearing on 13.12.2019.
2. Heard.
3. Considering the prayer made in the M.A., while allowing the application, date of hearing of the O.A. is postponed to today and applicant is permitted to withdraw the O.A. The O.A. and M.A. stand disposed of accordingly.

